

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-67/2022/287 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the th 10 January, 2023.

Sub: **Station leave permission .**

Ref:- Your letter No. DJSV/STDR/F-87/2022/214, dtd. 09.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 13.01.2023 till the morning of 17.01.2023**, has been granted. The Addl Sessions cum Special Judge, POCSO, Sivasagar and in her absence Addl. District & Sessions Judge, FTC, Sivasagar, in his absence, the Civil Judge, Sivasagar and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

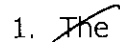
Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-67/2022/288 /A, dated , 10-01-2023

Copy to:

1.  The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

